

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA/88(AHM)2021 in CP(IB) 51 of 2017

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2021

Name of the Company: Ramchandra D Choudhary Liquidator of
Radheshyam Fibres Pvt Ltd

Section: 54 IBC, 2016

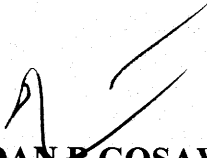
ORDER

Learned Counsel Mr. Arjun Padhiyar appeared for the Petitioner.

Since other connected matter is posted on 13.07.2021, this matter also stands adjourned on the same date.

List the matter on 13.07.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 31st day of May, 2021.